

ITEM NO.17 Court 13 (Video Conferencing)

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 45049/2019

DHARAMVIR & ORS.

Petitioner(s)

VERSUS

THE STATE OF HARYANA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.135990/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.135991/2020-EXEMPTION FROM FILING O.T. and IA No.135989/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 26-03-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Petitioner(s) Mr. Sunny Choudhary, AOR
Mr. Sitikanth Nayak, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay of 348 days in re-filing the Special Leave
Petition is condoned.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER